the Principal Bench. From the Copy of the order, it appears that CA No.268,278 & 279 of 1990 pending before this Bench have been transferred to the Principal Bench for hearing along with other similar matters. Send the records to the Principal Bench. The stay order already granted to continue till the records are pu up before the Principal Bench for its orders.

> ROSI VICE CHAIRMAN

> > MEMBER (J)

NEW DELHI

OA/TA/RA/CCP NO. 268/90 (19 Luckman Such)

Amiya Kr. Behar & ors.

APPLICANT(S)

COUNSEL

VERSUS

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1.C.A.R RESPONDENT(S)

COUNSEL

Date

Office Report

Orders

1.2.1991 PF 368/91, PP 369/91 4 PP 370/91

Petitiener through counsel Shri A.K. Sikri.

The prayer in these cases is for transfer of the C.As 1082/89, 268/90 and 123/90, ... pending before the Allehabad Bench, Cuttack Sench and Lucknow Bench, to the Principal Bench of the Tribunal. It is stated that the similar matters have been filed before the Principal Bench. These are 0.As 1510/90 and 877/90 (Dr. S.M. Ilyes & Drs Vs. ICAR and ARS Scientist Forum Vs. UCI & Drs).

Let betice issue to the respondents in M.Ps 368, 369 and 370/91, returnable by 15.3.1991. Meanwhile, further proceedings in the G.As 1082/89, 268/90 and 123/90, pending before the Benches at Allahabad, Cuttack and Lucknow shall remain stayed until further erders on 15.3.1991. Order DASTI.

(AMITAV BANERJI)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

OA/TA/RA/CCP No. 268/90 (19 Lucknow Such)

APPLICANT(S)

COUNSEL

VERSUS

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1.C.A.R RESPONDENT(S)

COUNSEL

Date

Office Report

Orders

1.2.1991 MP 368/91, MP 369/91 & MP 370/91

Petitioner through counsel Shri A.K. Sikri.

The prayer in these cases is for transfer of the D.As 1082/89, 268/98 and 123/98. pending before the Allahabad Bench, Cutteck Bench and Lucknew Bench, to the Principal Bench of the Tribunal. It is stated that the similar matters have been filed before the Principal Bench. These are 0.As 1510/90 and 877/90 (Dr. S.M. Ilyas & Drs Vs. ICAR and ARS Scientist Forum Vs. UOI & Ors).

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(AMITAV BANERJI) "CERTIFIED IN COLCHAIRMAN

C ntral Administrative Tribunal

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